

(2) A copy of the Review by the Government on the working of the Indian Institute of Packaging, for the year 1977-78.

12.02 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): With
your permission, Sir, I rise to an-
nounce that Government Business in
this House during the week commenc-
ing 12th March, 1979, will consist
of:—

12.01 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY Sir, I have to report
the following message received from
the Secretary-General of Rajya
Sabha:—

"In accordance with the provisions
of rule 111 of the Rules of Proce-
dure and Conduct of Business in the
Rajya Sabha, I am directed to en-
close a copy of the Aligarh Muslim
University (Amendment) Bill, 1979,
by Shri Triloki Singh, which has
been passed by the Rajya Sabha at
its sitting held on the 2nd March,
1979."

ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table
of the House the Aligarh Muslim Uni-
versity (Amendment) Bill, 1979 by
Shri Triloki Singh, as passed by Rajya
Sabha

(1) Consideration of any item of
Government Business carried over
from today's Order Paper

(2) Submission to the vote of the
House of Demands for Grants on
Account (General) for 1979-80.

(3) Discussion and voting on:

(a) Demands for Grants (Rail-
ways) for 1979-80

(b) Supplementary Demands for
Grants (Railways) for 1978-79.

(4) Discussion on the Resolution
regarding recommendations of the
Railway Convention Committee.

(5) Discussion and voting on:

(a) Supplementary Demands for
Grants (General) for 1978-79.

(b) Demands for Excess Grants
(General) for 1976-77.